

**Central Administrative Tribunal
Principal Bench**

OA-2095/2018

New Delhi, this the 25th day of May, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Surender, Age-54 years,
5326/D, PIS 28822981
S/o Bachan Singh,
R/o A-22, G-2
Dr. Ambedkar Vihar, Johri Pur,
Extension, D-94.

...

Applicant

(through Sh. Sachin Chauhan)

Versus

1. Govt. of NCTD through
The Chief Secretary,
Govt. of NCTD,
A-Wing, 5th Floor,
Delhi Secretariat, New Delhi – 110113.
2. The Commissioner of Police,
Delhi Police,
Police Headquarters, IP Estate,
New Delhi.
3. The Dy. Commissioner of Police (Traffic),
Todapur Traffic Police Line,
Delhi

...

Respondents

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Today when this matter was taken up, learned counsel for the applicant has submitted that this OA was similar to OA No. 37/2018 decided by this Tribunal on 04.01.2018. The operative part of the order reads as follows:

“4. In the circumstance, the OA is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider the Annexure A-1 representation dated 04.03.2017 of the applicant and to pass appropriate reasoned and speaking order thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. However, it is made clear that this order shall not be construed that the delay, if any, in making the claim or in filing the O.A. or any other requirement of law is condoned or exempted. No order as to costs.”

He has prayed that this OA may also be disposed of in terms of the same.

2. In view of the submissions made by the counsel for the applicant, we dispose of this OA in terms of order passed in OA No.37/2018 directing the respondents to consider the representation dated 26.03.2018 of the applicant by passing a reasoned and speaking order, in accordance with law, within a period of 90 days from the date of receipt of certified copy of this order.

It is made clear that nothing has been commented on the merits of the case.

(Praveen Mahajan)
Member (A)

(Jasmine Ahmed)
Member (J)

/ns/